

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 14/(MAH)/2012
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

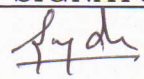
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE PARTIES: M/s. R S M Properties Pvt. Ltd.
V/s.
M/s. Supermax International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013


S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Rohaan Coma 1/b Redwood Kashmiri lent	Counsel	
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2). Sameer Shantwar
d/w Rajit Shetty
i/b Supermax Properties
for Respondent No. 10

3) Rakesh Malhotra
(C.A. of M Rakesh
Malhotra)


Answering
Respondent


C.A. of
Mr Rakesh
Malhotra
24/10/2016

4) Subhash Chaudhri Anand
Respondent


24/10/16

5) Pooja Vyas

Answering
Respondent

24/10/16

OrderCP No.11 to 14/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 21.12.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)